12.20 hrs.

PAPERS LAID ON THE TABLE

Statement explaining reasons for not laying Annual Report and Audited Accounts of the Borgaigaon Refinery and Petrochemicals Limited for 1982-83 in time

THE MINISTER OF ENERGY (SHRIP. SHIV SHANKAR) : I beg to lay on the Table a statement (Hindi versions) and English for ' not the laying reasons the Annual Report and Audited Accounts of the Bongaigaon Refinery and Petrochemicals Limited for the year 1982-83 within the stipulated period of the nine months after the close of the Accounting year. [Placed in Library. See No. LT-7724 84]

Annual Report etc. of the Calcutta
Port Trust, Dredging Corporation of
India Limited, New Delhi Cochin Shipyard Limited, Cochin, Central Inland
Water Transport Corporation Limited,
Calcutta and Shipping Development Fund
Committee for 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): I beg to lay on the Table:

- (1) of the Annual copy Accounts (Hindi and English versions) of the Calcutta Port Trust for the year Audit 1982-83 the and Report thereon, under subsection (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-7725/84]
- (2) A copy each of the following papers (Hindi and English versons) under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) (i) Review by the Government on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1982-83.

- (ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—7726/84]
- (b) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1982-83.
 - (ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

 [Placed in Library. See No. LT—7727/84]
- (c) (i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1982-83.
 - (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (c) of item (2) above. [Placed in Library. See No. LT—7728/84]
- (4) (i) A copy of the Annual Report (Hindi and